

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

30

T.C.P No. 07/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: Dilip Timblo  
V/s.  
Sociedade De-Formento Ind. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956  
and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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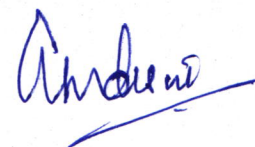
1. Sheeran Dairullehoy  
Advocate  
& Ashwin Chavhan  
i/b HSA Advocates  
for Respondent

Advocate



with Lewis  
i/b Muller & Muller

2. MR. Joseph Kodinathara, Sr. counsel.  
MR. Eric Comera - counsel.  
MR. Atul Desai, Advocate & Solicitor  
of M/s. Kanga & Co. Advocate for the petitioner



ORDER

TCP No.07/111/NCLT/MB/MAH/2012

List this matter on 7.11.2017.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)